

it can fully fund its approved capital programme during the VII Plan Period, without any Budgetary support from 1986-87 and also repay SDF loans/Government loans and interest as and when they fall due. SAIL is also expected to bring down its inventory of stores and spares. All these are being regularly monitored by Government.

[*Translation*]

**Complaints about Working of ESIC
Dispensaries in Uttar Pradesh**

3647. SHRI SHANTI DHARIWAL : Will the Minister of LABOUR be pleased to state :

(a) whether the attention of Union Government has been invited to the report appearing in the "Jansatta" dated 10 June, 1986 regarding alleged supply of fake medicines from ESI dispensaries in Uttar Pradesh with the collusion of officials of the ESIC ;

(b) whether any investigation has been made into the various complaints ; and

(c) if so, the result of the investigation made and the action taken thereon ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA) : (a) Yes, Sir.

(b) and (c). The State Government has been asked to look into the case as the responsibility for provision of medical facilities under the E.S.I. Scheme is with the State Government. Their report is awaited.

Use of Insecticides

3648. SHRI SHANTI DHARIWAL ; Will the Minister of AGRICULTURE be pleased to state :

(a) whether according to a report of the World Health Organisation, the chemicals being used in agriculture are not only harmful for farmers and agriculture but it has been confirmed that

every thing coming into their contact gets polluted ;

(b) if so, whether farmers in our country are still using the weed destroying chemical named 2, 4D, when it is common knowledge all the world over that by its use, the land loses its fertility and ultimately becomes barren ;

(c) if so, whether Government will consider banning the use of such insecticide so that it does not adversely affect the health of human beings ; and

(d) if so, when and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) to (d). No such report of World Health Organisation has come to the notice of the government. The World Health Organisation, Geneva, has intimated that they are also not aware of any such report. Nevertheless, the Central Government have already constituted an Expert Committee, under the Chairmanship of Dr. S.N. Banerjee, to examine the pesticides, which are either banned or restricted for use in other countries but continue to be in use in India. In arriving at its recommendation, it will be taking into account all the relevant factors.

[*English*]

**Revision of Rates of Royalty on Mining
in Orissa**

3649. SHRI SOMNATH RATH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government of Orissa has approached the Union Government to increase the royalty on mining, particularly of iron ore and coal ; and

(b) if so, the reaction thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAMDULARI SINHA) : (a) Yes, Sir,